

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.329/98

Tuesday, this the 3rd day of March, 1998.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

Roy.P.K.  
Papparil House,  
Padicap.P.O.  
Adimali, PIN-685 561. - Applicant

By Advocate Mr CS Ajith Prakash

Vs

1. The Sub Divisional Inspector of Post Offices,  
Munnar Sub Division,  
Munnar, PIN-685 612.
2. The Senior Superintendent of Post Office,  
Kottayam Sub Division,  
Kottayam.
3. The Post Master General,  
Central Region,  
Kochi - 682 016. - Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 3.3.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

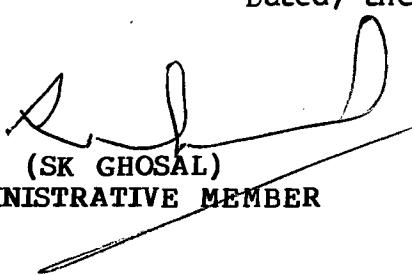
The applicant says that having coming to know that there is a vacancy for the post of Extra Departmental Delivery Agent, Padicap, he submitted a representation to the first respondent for considering him also along with other candidates. He apprehends that he will not be considered since his name is not sponsored by the Employment Exchange.

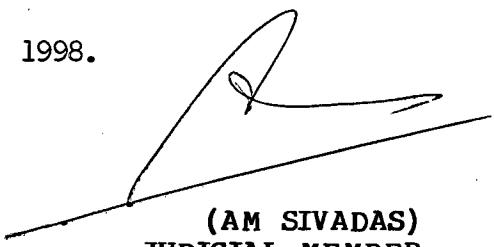
2. In the light of the pronouncement by the Apex Court in Excise Superintendent, Malkapatnam, Krishna District, A.P Vs KBN Visweshwara Rao, (1996) 6 SCC, 216, selection need not be confined only to candidates sponsored by the Employment Exchange. That being so, the applicant is also to be considered.

2. Accordingly, the first respondent is directed to consider the applicant also if he is otherwise qualified along with other candidates sponsored by the Employment Exchange in the interview to be held on 10.3.98 or to any other date which is adjourned for the post of Extra Departmental Delivery Agent, Padicap.

3. The application is disposed of as aforesaid. No costs.

Dated, the 3rd March, 1998.

  
(SK GHOSAL)  
ADMINISTRATIVE MEMBER

  
(AM SIVADAS)  
JUDICIAL MEMBER

trs/3398